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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 92/252 (3)/NCLT/AHM/2017

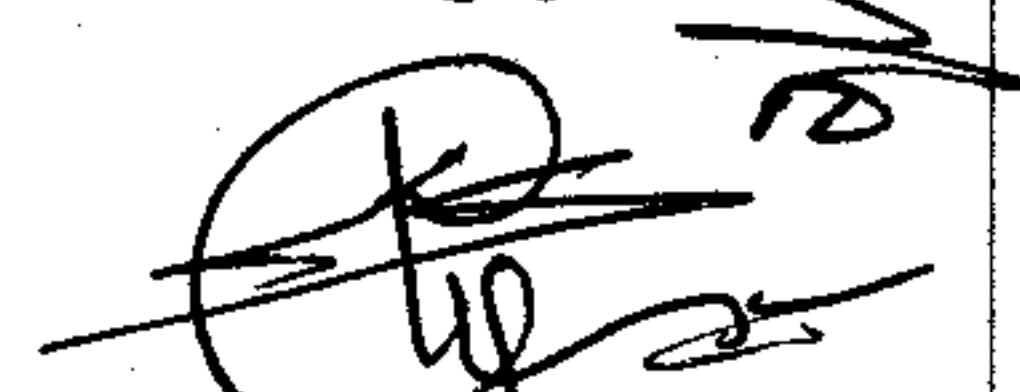
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

Name of the Company: **Viny Raj Modi**
(Shri Wardhman Movie Ventures Pvt Ltd)
V/s.
Registrar of Companies

Section of the Companies Act: **Section 252 (3) of the Companies Act, 2013**

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. ABHISHEK MODI	PCS	AK	
2. SAMANK MOHABE	PCA	PETITIONER	

ORDER

Learned PCS Mr. Abhishek Modi with learned PCS Mr. Samank Mohabe present for Appellant. None present for ROC.

Appellant is directed to issue notice of date of hearing on ROC and shall file proof of service.

Appellant filed bank statement of the company, latest income tax return of the company and the affidavit of the appellant regarding the status of the bank accounts and the status of the directors of the company.

List the matter 19.01.2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of December, 2017.